

(c) Copies of the Chinese note and our reply thereto are placed on the Table of the House. [See Appendix III, annexure No. 40].

Agrarian Relations Act

*1145. } Shri A. K. Gopalan:
} Shri Umanath:
} Shri Pottekkatt:
} Shri A. V. Raghavan:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that Kerala Government has approached Central Government for an amendment to the Constitution, in connection with the implementation of Agrarian Relations Act;

(b) if so, what are the details of their proposals; and

(c) whether any officer of the Union Ministry of Food and Agriculture had any discussion with the Minister for Law and Revenue of Kerala Government recently?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) Yes.

(b) The Kerala Government has suggested an amendment of Article 31-A of the Constitution. The amendment may be either to sub-clause (a) of clause (1) of Article 31-A by giving protection to acquisition of rights in any agricultural land or to clause (2) of Article 31-A in order to specifically include within the definition of 'estate' the ryotwari lands in the State of Kerala.

(c) Yes.

दिल्ली में नये सिनेमा घर

*११४६. श्री प्रकाशबीर शास्त्री :
नया सूचना और प्रसारण मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या गत वर्ष में दिल्ली में नये सिनेमाघर बनाने की अनुमति दी गई थी ;

(ख) इन नये सिनेमाघरों के बनने पर कुल कितने सिनेमाघर दिल्ली में हो जायेंगे ;

(ग) क्या यह सच है कि नये बनने वाले सिनेमाघरों में कुछ को ऐसे स्थानों पर भूमि दी गई है जहाँ धर्म-मन्दिर और स्कूल पास में हैं; और

(घ) यदि हाँ, तो क्या सरकार का विचार ऐसे मामलों में वैकल्पिक भूमि का है ?

सूचना और प्रसारण मंत्री (डा० बी० गोपाल रेड्डी) : (क) जी, हाँ ।

(ख) ३८ (दिल्ली, नई दिल्ली)

(ग) जी, नहीं ।

(घ) प्रश्न नहीं उठता ।

Applications from Manipur, Assam, Nagaland and NEFA for I.F.A.S.

*1147. Shri Rishang Keishing: Will the Prime Minister be pleased to state:

(a) the number of applications received from Manipur, Assam, Nagaland and N.E.F.A. for I.F.A.S., forwarded by the respective Governments in the years 1959, 1960 and 1961;

(b) how many candidates from each State were called for interviews; and

(c) how many were selected?

The Parliamentary Secretary to the Minister of External Affairs (Shri D. Ering): (a) to (c). A statement is placed on the Table of the House.

STATEMENT

	Number of applications forwarded by the respective Governments,	Number of candidates called for interview	Number of candidates selected
Assam	25	2	1
Nagaland	19	11	2
NEFA	100	19	14
Manipur	23	3	NIL